

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:112

ANSWERED ON:20.11.2000

COMPLAINT REGARDING DISTRIBUTION OF RICE IN CALAMITY STRIKEN AREAS

GANTA SRINIVASA RAO

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received any complaints that rice sent to calamity stricken areas of some States has not reached to the affected people and was sold on the way;

(b) whether there is any exclusive rule and law to ensure that material collected for relief purposes reaches the calamity stricken areas and affected person; and

(c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a): This Ministry is not aware of such complaints.

(b) & (c): There are State Relief Codes and Manuals regarding relief management. This Ministry has also issued guidelines regarding items of expenditure and norms for relief. The primary responsibility for providing relief to the people affected by natural calamities is that of the State Government concerned. The ground level distribution of relief is in the domain of the State Governments.